tion. Shall we thereby be able to if I were the achieve the object? hon. Finance Minister's adviser today I would have extended a welcome to all his measures to balance the Budget. But I would certainly have liked him to look at the was eful expenditure that is going on on acministration. As Chairman of the ministrative Reforms Commission has he not been able to find out what a wasteful expenditure there is today on administration? I concede point that in any developing country we should have expenditure. But has he seen the waste going on in our foreign missions that we have today? He himself conceded that there was room for reducing expenditure in our foreign missions, as for instance in Great Britain. But let him extend his vision a little more and see the state of things in the recently liberated States of East Africa. Look at the way our missions have been operating there. There is sheer waste of money going on there. We have a package of snobbery assembled in these States giving no protection to the people there and a large bit of the money of our country is being spent thereby taxing my cigar and footwear and the footwear of my children and family. A_{S} have very little time I would only appeal.

THE DEPUTY CHAIRMAN: You may continue tomorrow; you have time.

DR B. N. ANTANI: I will not have your bell ringing for me. I finish now.

THE DEPUTY CHAIRMAN: We have other business now.

SHRI LOKANATH MISRA: He will finish in a minute.

DR. B. N. ANTANI: Madam, 1 would therefore request the hon. Finance Minister to consider these spects more fully. One more thing. He has levied a tax on interests brokerage, commission, etc. and I

told he too has received representations from distant places that should be reconsidered. I would appeal to him to do that. Again in the name of vainglorious schemes have started what they call free trade The hon. Finance zone at Kandla. Minister did no, visit that area when he visited Kutch last time. If will see there, not a crow flies there up till now; not a kite flies there. And what expenditure have we incurred on that? What is scheme? What is your plan? Take us into confidence and show to us some potentiality of it. Those who like parrots have been crying free trade zone, free trade zone, never given us any pattern of the free trade zone that they are evolving there. With all these things my emphasis is mostly on the reduction of expenditure in the Administration. I would also say to him that trade is the only source of life even in a developing country and if will see to that he will never have reason to take resort to this painful task of taxing footwear, the common man's beverage like tea and coffee and my cigar.

Discussion

Thank you, Madam.

SHORT DURATION DISCUSSION RE USE OF FOREIGN MONEY IN GENERAL ELECTIONS

THE DEPUTY CHAIRMAN: I have fifteen names here. I therefore hope that Members will Ъe reasonable when they make their comments and be brief. Mr. Rajnarain.

श्री राजनारायण (उत्तर प्रदेश) : माननीया, ग्राज मैं ग्रापके द्वारा इस सदन के सम्मानित सदस्यों को एक बात की श्रन्भित कराना चाहता हूं कि वे स्वयं गर्व करें ग्रीर गर्वान्वित हों कि कम से कम इस देश में एक पार्टी है जिस का नाम है संयक्त सोशलिस्ट पार्टी ग्रौर जिस का मैं सदस्य हूं उसके बारे में न्यूयार्क टाइम्स ने भी हिम्मत नहीं की कि यह ब्रारोप लगा सके कि किसी विदेश से उसको एक पैसा मला।

SHRI BHUPESH GUPTA (West Bengal): It is left party.

श्री राजन।राप्रण: इसके लिये मैं अपने को गर्वान्वित समझता हूं श्रीर इस सदन के सम्मानित सदस्यों को भी कहता हूं कि वे स्वत: गर्वान्वित हों कि उनके मुल्क में एक ऐसी संयुक्त सोशलिस्ट पार्टी है।

न्यू यार्क टाइम्स में गत 13 जून को प्रकाशित समाचार में यह समाचार प्रकाशित हुआ है कि सेंट्रल व्यूरो आफ इंवैस्टी-गेशन ने भारत सरकार को यह रपट देवी है कि अमेरिका की सेंट्रल इंटेलिजेंस एजेंसी ने भारत की दक्षिणपंथी जैसे जनसंघ भौर स्वतंत्र पार्टी को गत आम चुनाव में भमरीकी फंड दिया। पी० एस० पी० को भी अमरीका का पैसा मिला। कांग्रेस पार्टी के सदस्यों को भी अमरीका का पैसा मिला।

श्री श्रक्तबर श्रजी लान (श्रान्ध्र प्रदेश) : कहां से पढ़ रहे हैं।

श्री राजनारायण : न्यू यार्क टाइम्स में यह रपट छपी है। कम्युनिस्ट दूतावा : द्वारा भी कम्युनिस्ट पार्टी को पैसा मिला ग्रौर कम्युनिस्ट दूतावासों ने जो पैसा बांटा वह भगरीकी पैसे से ज्यादा था।

SHRI BHUPESH GUPTA: Left parties. (Interruptions).

THE DEPUTY CHAIRMAN: From where are you reading this? If you are reading the report, you read it in English if you want to read it.

श्री राजन रायण : "इंडियन एक्सप्रैस" की कापी मेरे पास नहीं है। मंगा कर के देख लें।

SHRI G. MURAHARI: (Uttar Pradesh): He is not quoting from any Report. He is just drawing the attention of this House to some reports published elsewhere. You cannot insist on his quoting from the paper. (Interruptions)

THE DEPUTY CHAIRMAN: Mr. Murahari, he referred to New York

Times' and I thought he was reading from it. Now, he can say what the wants.

SHRI G. MURAHARI: And I do not like this sort of attitude on the part of the Congress Members to make light of the whole discussion, because most of them are also guilty of this . . .

PANDIT S. S. N. TANKHA (Uttar Pradesh): Whether you like or not, it is not material to us. If the party has been named . . .

SHRI G. MURAHARI: Congress has been named.

PANDIT S. S. N. TANKHA: . . . we must know where it has been mentioned.

SHRI G. MURAHARI: It has been mentioned in the newspapers.

श्री राजनारायण: जो कालिंग श्रटेंशन दिया है, मैं उसी से पढ़ रहा हूं जो हमारा है। जो हमने कालिंग श्रटेंशन दिया, वही मैं पढ़ें देता हूं:

न्य यार्क टाइम्स में गत 13 जन को प्रका-शित समाचार में यह समाचार प्रकाशित हुन्ना है कि सेंट्रल ब्युरो म्नाफ इंटे-लिजेंस ने भारत सरकार को रपट दे दी है कि अमरीका सेंट्रल एजेंसी ने भारत की दक्षिणपंथी जैसे जनसंघ ग्रीर स्वतंत्र पार्टी को गत स्राम चुनाव में स्मरीकी फंड दिया। पी० एस० पी० को भी अप्रमरीका का पैसा मिला । कांग्रेस पार्टी के सदस्यों को भी श्रमरीका का पैसा मिला । कम्यनिस्ट दुतावासों द्वारा भी लेक्टिस्ट पार्टीज को पैसा मिला। कम्युनिस्ट दूतावासों ने जो पैसा बांटा वह अमरीकी पैसे से ज्यादा था। यह रकम लाखों में थी। रपट में यह भी प्रकाशित हम्रा है कि प्रधान मंत्री श्रौर घर मंत्री ने रपट का भ्रध्ययन किया है भ्रीर दोनों ने रपट को सही पाया है। शब्द उसमें लिखा है "म्रक्यरेट"। मैंने सदन में सी० म्राई० ए० से सम्बन्धत जांच रपट के बारे में बार बार सवाल किया । मुझे अप्रसोस के सा कहना पड़ता है कि स सरकार ने इस संसद के महत्व को गिरा दया [श्री राजनारायण]

है। संसद् सदस्य यहा वह रपट न पढ़, मगर वही रपट ग्रमरीका में, वाशिगटन में, प्रकाशित हो, यह खेदजनक और दुर्भाग्यपूर्ण है और राष्ट्र को कलंकित करने वाली घटना है। इसलिये मैं सरकार का ध्यान प्रमुख तथ्यों की ग्रोर ग्राकपित करता हूं। यह हमने ध्यान श्राकर्षण दिया था।

पंडित क्याम सुन्दर नारायण तन्त्वा : यह उसका पूरा ट्रांस्लेशन नहीं है।

श्री राजनारायण: जब ग्रापका टर्न श्रायेतब ग्राप उसे पढ़ दीजीएगा।

पंडित इयाम सुन्दर नारायण तन्खा:
टर्न की बात नही है। जो न्यूयार्क टाइम्स ने
कहा है वह ग्रापने पूरा नहीं दिया है।
THE DEPUTY CHAIRMAN: Mr.
Tankha, let him continue.

श्री राजनारायण : माननीया, मैं बहुत ही श्रदब के साथ सदन के सम्मानित सदस्यों को बताना चाहता हूं कि श्रमरीका ने हमारे देश की राजनीति को जो श्रष्ट करने की कोशिश की है उसके बारे में इस सदन के सदस्यों को गंभीरता से जानकारी मिलनी चाहिये। यह सही है कि इस सदन में इस समय श्राप मुझको इतना समय नहीं देंगो कि हमने इस पर जितनी जानकारी हासिल की है, सब से सदन के सदस्यों को श्रवगत करा पाऊं। मगर कुछ जानकारी मैं सदन

सदस्यों को अवश्य दूंगा। उसके लिये आप क्षमा करेंगी और उसके लिये कुछ समय लगे तो दे। इस देश में अमरीकी जासूसी कोई हाल की चीज नही है। इसका एक इतिहास है। दुनिया के बहुत से देशों में बड़े पैमाने पर अमरीकी जासूसा दूसरी लड़ाई के दिनों में शुरू हुई। उसके पहले अमरीका बाकी दुनिया से अलग रहता था। लेकिन जब अमरीका दूसरी लड़ाई में पड़ा, तो 1941 में वहा के परराष्ट्र विभाग के अंतर्गत को आडिनेशन आफ इन्कार्मेशन के नाम से पहली गैर-सैनिक जासूसी संस्था विधिवत प्रारम्भ हुई। 1942 में इस की जगह एक स्वतंत्र किस्म की संस्था, आफ स

स्रोफ स्टेटेजिक सिवस, ग्रो० एस० एस० ने ले ली। 1945 में स्रो० एस० एस० भंग कर दी गई स्रौर उसकी सेवास्रों का परराष्ट्र श्रौर ग्रन्य विभागों में जोड़ दिया गया। 1946 में विभिन्न सरकारी संस्थास्रों की जासूसी का समन्वय करने के लिये सेंट्रल इंटेलिजेस स्पृप बना। यही सेंट्रल इंटेलीजेस ग्रुप की 1947 में जगह व्यापक सेंट्रल इंटेलीजेन्स एजेंसी, सी० ग्राई० ए० ने ले ली। सी० ग्राई० ए० ने खास तौर पर कुछ ऐसे काम किये जिनको कुछ उदार किस्म के ग्रमरीकी भी नाप तन्द करते हैं।

माननीया, थोडी सी इसकी हिस्टरी हमने दे दी सदन के सम्मानित सदस्यों को । उधर कई बार हम लोगों ने चर्चा की मगर चनाव की गर्मी थी. चनाव के तमाम समाचार ग्रखबारों में प्रकाशित हो रहे थे. इसलिए यह समाचार ग्रखबारों में जगह न पा सका। 23 मार्च को लोक सभा में इस सम्बन्ध में सवाल उठा श्रीर कांग्रेन सर-कार की स्रोर से बार बार सदन को स्राप्त्वा-मन दिया गया कि इसके बारे में एक विस्तत रपट प्रकाशित होगी, मगर श्राप देखेगी कि अभी कांग्रेन सरकार की परी जांच नहीं हो पाई, मगर श्रमरीका में इपकी जाच हो गई। १६ फरवरी को पहली मर्तबा अमरीकी राष्ट्रपति ने इसकी जांच का ग्रादेश दिया ग्रीर 30 मार्च को रपट ग्रा गई ग्रीर ग्रमरीकी प्रेनीडेन्ट ने इनके बारे में बाकायदा कह दिया कि इम तरह से पैना बाटना बन्द होना चाहिए, पैंना बाटने का कोई दनरा तरीका अख्तियार होना चाहिए। मैं कहना चाहता हंक्यों कि मैं भक्त भोगी हं।

THE DEPUTY CHAIRMAN: Mr. Rajnarain, you have already taken ten minutes and now you will be very brief. You must give time to others.

श्री राजनारायणः ग्राप घबडाइए मत।

7-8 बजे तक बैठिए, हम तैयार है।

THE DEPUTY CHAIRMAN: That is not the point. Everybody must have an opportunity.

श्री राजनःरायण : श्रच्छा दन मिनट और दीजिए।

इंटरतेशनल यूनियन स्राफ स्टूडेन्ट्न शुरू शुरू में ब्राई। यह कम्युनिस्टों द्वारा प्रभा-वित था, इनमें श्रा भूपेश की फख करना चाहिए। इसके पेरेलल नेशनल स्टडेटन श्रागंनाइ जेशन श्रम रीका का स्राया । 1950 में एन० ए ७० ए० तथा २० अन्य ने मिल कर इन्टरनेशनल कान्क्रेंस ब्लाई। इसके साथ-साथ कोम्राडीनेटिंग सेकटेरियट बना । एस० ए० के बजट का 80 फीसदी सी० श्चाई० ए० देता था । वर्ल्ड ग्राम्बली ग्राफ युथ का कार्यालय पहले ब्रसेल्स में था। नेशनल यूनियन ग्राफ स्ट्डेन्ट्स का सम्मेलन 1950 में हम्रा, जवाहरलाल जी श्रीर जय-प्रकाश जी दोनों इसमें भामिल हुए। सदन के सम्मानित सदस्यों को मै बताना चाहता हं कि हम को इसकी पूरी जानकारी नहीं थी लेकिन 1949 में जब पटना में सोशलिस्ट पार्टी की कान्फेंस हुई थी, तब पहली मर्तबा जयप्रकाश जी ने हम लोगों को सलाह दी थी कि स्ट्डेन्ट्स कांग्रेस की भंग करो, नेशनल यूनियन ग्राफ स्टूडन्ट्स बनाग्रो मगर उस समय भी हमने इसका विरोध किया था कि स्टडेन्ट्स कांग्रेस को भंग नही करना चाहिए लेकिन हमारी पार्टी के जनरल सेकेटरी ने ग्रादेश दिया तो इलाहाबाद में हमने कांग्रेस को भंग कर दिया । मैं उसकी गति को समझता हु। अगर स्टूडेट्स कांग्रेस भग न हुई होती तो आज हमारे देश की राजनीति का दूसरा स्वरूप रहा होता । माननीया, मैं भ्रापके द्वारा पूछना चाहता हूं कि इसका उद्देश्य क्या है ? जरा सदन के सम्मानित सदस्य जान ले कि इसका मख्य उद्देश्य है हमारे यहा के नवयुवकों को अराजनैतिक बनाना, ग्रराष्ट्रीय बनाना, युवकों के म्रादर्श को भ्रष्ट करना, नाच-गाने, तमाशे में उसको लगाना, त्याग की जगह भोग सिखाना ग्रीर जासूसी के नाम मेलगाना।

THE DEPUTY CHAIRMAN: You will make your point and wind up.

श्री राजनारायण : यह एशिया फाउन्डेशन क्या है, इसका दफ्तर कहां है ? THE DEPUTY CHAIRMAN: I cannot give you more time. I will give you one or two minutes more. I cannot give you any more time.

श्री राजनारायण : ग्रच्छा हमको दस मिनट ग्रीर दे दीजिए ।

THE DEPUTY CHAIRMAN: It is. a Short Duration Discussion. When you were not here, everybody got five minutes only.

श्री राजनारायण : पांच मिनट दे दीजिए ।

THE DEPUTY CHAIRMAN: Mr. Rajnarain, please, I will give you two or three minutes only.

श्री राजनारायण: मैं चाहता हूं कि एशिया फाउन्डेशन की भी जांच हो, गाधियन इंस्टीट्यूट ग्राफ स्टडीज की भी जांच हो, फीर्ड फाउन्डेशन की जांच हो, जिसका दफ्तर दिल्ली में है, राकफेलर फाउन्डेशन की जांच हो, कांग्रेस फार कल्चरल फीडम को पैसा कहां से मिलता है इसकी जांच हो। इसी के साथ साथ मास्कोज हेन्ड इन इन्डिया किस तरह से ग्रपना स्वरूप ग्रीर दखल रखता है, इसके वारे में कोई इन्क्वायरी होनी चाहिए। मैं देखता हूं कि ग्राज हमारे देश में विभिन्न देशों की ताकते नई-नई साजिशों का बसेरा ले रही है।

मुझे ग्रन्त में एक माग इस सरकार से करनी है। इसी मांग को में कहना चाहता हूं। हम इस संबंध में मांग करते है कि भारत सरकार तत्काल एक राष्ट्रीय जाच श्रायोग बिठाए जो राष्ट्रीय जीवन के विभिन्न क्षेत्रों, जैसे, शिक्षा में, राजनीति में, श्रम, युवक श्रान्दोलन, पत्रकारिता ग्रौर ग्रन्य सास्कृतिक मामलों में विदेशी पैसे, खास तौर पर ग्रमरीकी ग्रौर रूसी पैसे, क इन्तेमाल के बारे में सचमुच गहरी छानबीन करे। यह उच्चाधिकार प्राप्त जाच-ग्रायोग संबंधित व्यक्तियों, शंक्षिक संस्थाग्रों ग्रौर सरकारी महकमों से भली प्रकार जांच करके यह पता लगाए

[श्री राजनारायण]

कि इस पैसे के देने में विदेशी शक्तियों के उद्देश क्या थे, उनके साधन क्या हैं . . . THE DEPUTY CHAIRMAN: That will do.

श्री राजनारायण : इन गहित उद्देश्यों की पूर्ति में कौन कौन से भारतीय निजी या संस्थागत रूप से शामिल है, इसकी परम्पराएं ग्रीर प्रतिज्ञाएं क्या हैं ग्रीर इनका उद्देश्य क्या है ? मैं चाहता हूं कि इस तरह से ग्रायोग बने।

THE DEPUTY CHAIRMAN: That will do. Please wind up.

श्री राजनारायण : एक बात माननीया श्रापको भी मालूम है कि जिसके बारे में श्रापको साक्षी बना कर श्री टी॰ टी॰ कुष्णमाचारी ने खुद कहा—— जो फाइनैन्स मिनिस्टर थे——िक ग्रमरीका की फारेन एम्बेसी के पास जो पैसा ग्राता है उसका कितना पैसा वह किसको देता है इसकी पूरी रपट हमारो सरकार के पास नहीं है। THE DEPUTY CHAIRMAN: Please take your seat.

श्री राजनारायण : उस रुपये को कहां कहां वह भ्रष्ट करता है । हम दोषारोपण करते हैं गृह-विभाग पर, दोषारोपण करते हैं इन्टेलिजेंस विभाग पर कि जान-बूझकर इसकी साजिश की गई ग्रीर इस देश को विदेशी साजिशों का ग्रइडा बनाने में यह सरकार दत्तचित होकर हमारें युवको को भ्रष्ट करती है । मैं जानना चाहता हूं कि इसका सम्बन्ध वर्ल्ड यूथ संगठन से है या नहीं । नारायण दत्त तिवारी को किसने भेजा था...

THE DEPUTY CHAIRMAN: Please take your seat. You have said enough.

SHRI ARJUN ARORA (Uttar Pradesh): Madam, I heard with great interest the statement made by the Home Minister this morning. The Home Minister has not denied the CIA activities in the country. That itself is a serious enough thing and a frank admission for which I congratulate the Home Minister. I hope he will

take the follow-up action which logically should be taken. I am personally not concerned for the moment with the question which political party or parties took CIA The fact that CIA money played a part in our general elections is itself a very grave matter. It means that our sovereignty and our freedom are being interfered with by an agency of the Government of the United States, which goes on proclaiming from the housetop that it is a friendly country. That is something very grave and I hope the Government realises the seriousness of this. Home Minister's statement said that the New York Times report based on conjectures. It is several days since the New York Times report was reproduced in a summary form in the press of this country. I expected the Home Minister to make fuller statement. My sorrow is that the Home Minister's statement does not remove the suspicions resulting from the New York Times report. We must realise that the CIA is not an ordinary espionage agency. It has a worldwide network with unlimited resources. The CIA is notorious for subversion, particularly in the newly independent countries of Africa, Asia Latin America. If we anxious to guard our sovereignty and our freedom, we must take firm steps against all CIA activities and see that the CIA does not function this country. The CIA is no credit to America. It has brought a number of disasters to America. The most famous of these disasters is the Bay of Pigs disasters, The CIA organised an invasion Cuba and the heroic Cuban people slaughtered the CIA agents pigs in the Bay of Pigs. Our Home Minister should be able non-violently to repeat that performance of the Cuban people.

AN HON. MEMBER: How?

SHRI ARJUN ARORA: Remove them from India and we will be satisfied. The CIA is, of course, a danger to all that is good in America and I hope the American Government itself is realising that it has created a Frankenstein monster which will eat away all that was once remembered as good in the United States. The most important lapse on the part of the Government is the fact that the Government ignored the warning given by T. T. Krishnamachari in the airconditioned Shanmukhananda Hall of Bombay last year. Mr. T. T. Krishnamachari said at the meeting of the A.I.C.C. in Bombay that the accounted expenditure of Rs. 47 crores out of the PL 480 counterpart funds by the U.S. Embassy was something serious. The U.S. Ambassador came out with an explanation which did not convince any decent Indian. The Finance Ministry was silent over it. But it appears that the Home Ministry did not take note of the statement, a very serious statement, made by a former Finance Minister who is a respected leader of my party, the Indian National Congress.

Another important thing is who the C.B.I. report to the leaked New York Times. The Home Minister has said that it is based on conjectures. He has not said that York Times report is New a tissue of lies. There is obviously some element of truth in the New York Times report. Who leaked the C.B.I. report to the New York Times representative in Delhi? It is something alarming. The C.B.I. is considered to be the most reliable and efficient investigating agency in the country, and its reports are times leaked out to Mr. Lokanath Misra, sometimes they are leaked out to the New York Times reporter in Delhi. A very alarming fact of our life is that foreign correspondents based in Delhi have more opportunities in India than they have anywhere else.

AN HON. MEMBER: Who that?

SHRI ARJUN ARORA: Certainly. They have more access to sources of information in Delhi than the Indian journalists, Indian pressmen, etc. Of course Mr. A. D. Mani is an exception. Elections are not the only occasion

for C.I.A. interference. There is the famous organisation, Congress Cultural Freedom, with headquarters at Paris and a big branch at Bombay. It is admitted on all hands that the funds needed by this organisation were supplied by the C.I.A. through certain sources. There are certain papers in this country, 'Quest' for example from Calcutta. Then there is one weekly published from Faiz Bazar, Delhi. We do not see it here. Only a few copies of it are seen, but several thousand copies of it are airlifted to America every week, and that paper is distributed in America. It is a C.I.A.-financed paper.

Discussion

AN HON. MEMBER: The name of the paper?

SHRI ARJUN ARORA: The name of the paper, if I remember correctly. is 'Thought'—a good name but a bad thought. Several thousand copies of that paper are flown to America and distributed in America as representative of Indian public opinion, whereas the paper represents only the C.I.A. I think mere C.B.I. enquiry into this matter will not do. The Home Minister has kindly stated that he is examining the C.B.I. report. I hope the examination will not take a longer time than is absolutely necessary. He should come to this House and place his findings on the C.B.I. report. Then we may consider the appointment of a Parliamentary Committee to go into this problem of foreign money corrupting and polluting our public life.

SHRI M. M. DHARIA (Maharashtra): Madam Deputy Chairman, it has been very wisely described by Messrs. David Wise and Thomas Ross. the famous authors, that there are two Governments in America. One is visible and the other is invisible, and this invisible Government is governing through the Central Intelligence Agency, Madam, the activities of 'he Central Intelligence Agency are not limited to intelligence purposes, but they are much wider. If we look at the history of some of the toppled Governments, we find that whenever

[Shri M. M. Dharia.] the small States have gone against the U.S.A., it is through the activities of the C.I.A. that they have been toppled down. For me the Central Intelligence Agency is not only a central agency for intelligence but it is a centre of international atrocities. This centre of international atrocities has caused great danger to our democracy. If we look at our country, we find that foreign money and black money in this country have created a new danger and a new challenge to our democracy and socialism. When I say foreign money, it is not only the money coming through the Central Intelligence Agency but it is also the money coming under the name of PL 480 and also the money coming in from America; it is also the money which comes from other countries who support such parties in our country which are more interested in some international affairs than the interests of this country.

Madam, if we want to save this democracy in our country, the time has come when the Home Minister shall have to take a lead and shall have to see that all these activities being carried on through the foreign money and through the black money are immediately stopped, because we have seen in the last general elections that a big part had been played by the foreign money and also by the black money. Rupees fifty lakhs have been spent as per my information in constituency parliamentary one alone

AN HON, MEMBER: Which constituency?

SHRI M. M. DHARIA: It is so. I am only having five minutes.

SHRI BHUPESH GUPTA (West Bengal): Which constituency?

SHRI M. M. DHARIA: I have stated that when I spoke on the Hazari Report. Madam, if we look at these activities, it will not be possible for any poor man to contest any election because it is not possible, with the money which is available

under the rules or which is allowed. that the election could be fought. I do not know whether there is any single Member, there may be a few. but many of the Members are aware that the costs have gone up and it is very difficult to face such candiwho have been sponsored through these monies, the money coming from foreign countries and the money coming from big industrialists and big monopolists. Therefore, I would like to appeal to the Home Minister today that when he has been investigating into the affairs of the C.I.A., that will not be enough; he will also have to investigate into the affairs of other things as well, for instance, the PL 480. Crores have not been accounted for. Where have those crores gone? It shall have to be investigated. Money is coming from Communist countries. They are not only 'windows' but they are the floodgates from where this flood of money pours into this country, which has created a challenge to our democracy. If we want to preserve our democracy and socialism the time has come in the history of our country to see that all these activities are stopped. But that is not enough. Merely to criticise the Government will not do. Again it is a challenge for us, for the hon. Members. Are we prepared to say that in the interests of this country, with that patriotic feeling, we shall not touch a single pie coming from a foreign country or coming from black money? If we can create that sort of national character, I have no doubt whatsoever that it will be possible for this country to face any challenge may come. I am not worried over the devaluation of the rupee. I worried over the devaluation of our character. If we can rise to occasion, I have no doubt that shall strengthen the hands of the Home Minister in finding out this money coming through the C.I.A. or through some other means and at the same time raise the standards in this country, and it is in that context that I would look at this affair.

شرى اے - ايم - طارق (جموں ايلة کشدیر): میدم دیاتی چهرمهن - جهان تک سی - آئی - اے - کا تعلق مے مهن اللے دوست ارجن اروزا کی اس باس کی تائید کرتا هول که منسلار ساهب کو اس بات کی ہوری تحقیق کرنی چاهدئے اور جرات ملدانه طریقه سے کرنی چاهیئے - هم چارن صاحب کی همی کو جانتے هیں - جہاں تک سی-آئے - اے- کا تعلق مے میں اس کے بارے میں چند ایک معلومات اس ایوان کے سامنے رکھنا چاھٹا ھوں - بلیادی بات يه هي كه سي - آئي - اے - كي معنی کیا هیں - سی - آلی - اے - کا مقصد کیا ہے۔ سی - آئی - لم کیا ہے ؟

"American people have not been in a position to assess these charges. They know virtually nothing about the Invisible Government."

THE DEPUTY CHAIRMAN: What are you reading from?

SHRI A. M. TARIQ: I am reading from the famous book 'The Invisible Government' written by David Wise and Thomas B. Ross.

AN HON. MEMBER: Reference was made to it.

SHRI A. M. TARIQ: Further it goes on:

"Its employment rolls are classified. Its activities are top secret. Its budget is concealed in other appropriations. Congress provides money for the Invisible Government without knowing how much it is appropriated or how much of it will be spent."

مهدّم ، سي - آئي - اه - كا مقصد یہ ہے کہ جن ملکوں میں ترقی پسلد حكومتين هين - بين ملكون مين جمهروي طاقتين هين جو امريكن أور سرمایه داروں کے ساتھ متفقه نہیں ههن - ایسی تحکومتون کو گرایا جائے -اس سلسلہ میں کیوبا کے بارے میں مهرے ست ارجن اروزانے ذاکر کھا مهن اس باری میں خود رابوت کهلهدی و ههش كرنا جاهتا هول -

"Robert Kennedy, in this interview and a similar one with U.S. News and World Report, said something else of greater and historical significance. A ranking official of the Government for the first time admitted clearly and on the record, that the Bay of Pigs was a United States' operation, planned by the Joint Chiefs of Staff and the C.I.A 'The President had to give approval to the Plan', Robert Kennedy said."

About the downfall of Mossadegh, I quote from the same book.

THE DEPUTY CHAIRMAN: may be very quick about the references.

SHRI A. M. TARIQ: It says:

"The United States, of course, has never officially admitted C.I.A.'s role. The closest Dulles came to doing so was in a C.B.S. television show in 1962, after retirement from the C.I.A. He was asked whether it was true that the C.I.A. people spent literally millions of dollars hiring people to riot in the streets of Tehran and do other things to get rid of Mossadegh. Is there anything you can say about this?"

"Well", Dulles replied, "I can say that the statement that we spent

[Shri A. M. Tariq.]

many dollars doing that is utterly false."

(Interruption)

THE DEPUTY CHAIRMAN: Operation of the C.I.A. according to his information.

SHRI A. M. TARIQ: Madam, in Burma . . .

THE DEPUTY CHAIRMAN: Your time is running out.

SHRI A. M. TARIQ: In Burma, which is our neighbour, what happened? Then Chester Bowles came and told our Prime Minister-

"In New Delhi, Chester Bowles, finishing his first tour as Ambassador to India, had also been beset by the rumours. To silence anti-American rumbling, Bowles, like Sebald, sought assurances from Washington. The response was the same: the United States was not involved in any way. Bowles conveyed this message to Prime Minister Jawaharlal . . ."

I just wanted to mention something about Mr. Chester Bowles who is the American Ambassador in India. He has been in this organisation for years and years.

AN HON, MEMBER: The C.I.A.?

SHRI A. M. TARIQ: Yes, the C.I.A.

moving force behind Kennedy's letter was Chester Bowles, then Under Secretary of State for Political Affairs. In the summer of 1961, Bowles set out on a roundthe-world trip to explain the new arrangement. A fifteen-man team including leading representatives of the State Department, the C.I.A. and the A.I D., accompanied Bowles to seven regional meetings with ambassadors and their staff."

مهدّم و اس کے علاوہ ہو - اے - آر و گوہت مالا اور دنھا کے دوسرے ملکوں میں سی - آئی - اے - نے کہا کیا ہے -معجهے یہ کہلے کی ضرورت نہیں ہے کہ جهان تک فلنس کا تعلق هے کروڑھا ڈالر اس آرگذائزیشن کے ڈسپوزل سین ھیں -

(Time bell rings)

I am quoting from the Time Maga-

"At Langley's elaborate seventhfloor operations centre, a bank of high-speed (100 words per minutes) printers receive top-secret traffic from the National Security Agency, diplomatic reports from embassies. overseas information from other countries."

These are the functions . .

SHRI BHUPESH GUPTA: Time of February, 1967.

SHRI A. M. TARIQ: Yes, this is the Time dated 24th Feburary, 1967.

میام و اس کے ملاوہ ہددوستان میں بھی اس آرگفائزیشی کے بہت ہوے ہوے هاله ههر - میں موهن دهاریه کی اس ہات سے اتفاق کرتا ہوں کہ ہمیں ایڈا كردار لما بلند كرنا چاههائي كه هم كسي كا يهسه قبول نه كرين لهكن أس ملك مع صرف ممهر بارلهمات نهين بستم ھیں - اس ملک میں بولے غریب لوگ ہستے ہیں - اس ملک میں تعداد ان ہی ھے جو علم سے ناوالقهمت وكهتم هين - سي- آئي - اے-﴾ أدمى كوئى بهوت نهين هوتا هے - اس ہوے یوھے لکھے آدمی ، تاجر ، وکیل ، ة اكتر و يرنسيل ولا لوك جو سوسائتي ير الر ركهتے ههن - (Interruptions) ھاں ، اے - تی - ملی جو سوسائٹی پر

کافی قبضه رکهے هو نے هیں - جن کا سوسائنی پر اثر هو ، ان کو سی - آئی-اے - استعمال کرتا ہے- سے - آئی - اے-ملى محمد طارق ، ارجن اروزا ، موهن دھاریہ ، شام کماری خان ایے لوگوں کو شامل نہیں کونا جن کی دور ملاکے دروازے تک هوتی هے - سی - آئی - اے-ان کو استعمال کرتا ہے جو زمین سے لے . کر آسان تک ارتے هیں جن کی پہنچ سالے کے هر کوئے تک هے - میں صرف ایک واقعه بتانا جاهتا هون اور هوم منستر سے درخواست کرنا چاهتا هور اس واقعه كي تحقيقات كرين -

دلی کا ایک ہوا مشہور اخیار ہے -اس اخبار کے ایڈیٹران چیف کا واشنگتن کو تبادله هونا تها مالکون نے " فيصله كها كه ايديتران چيف واشنكترر جائينگے ليكن اس دوران-مجهے ان كا صيم نام شايد معلوم نهيل هے مستر روستو جو امريكن اسستنت سيكريتري آف استهت هیر -- بهان نے تھے ...

SHRI BHUPESH GUPTA: What is the name of the paper?

SHRI A. M. TARIQ: The name of the paper is the Hindustan Times .

...زور دیا که اگر آپ ایدیتران چیف کو امریکه بهیج دینگے تر ...

it will be treated as an unfriendly act towards the American Government. Another man, within three days, was transferred in consultation 907 RS-7.

with the Editor-in-Chief. This is the incident. I will request you . . .

SHRI S. S. MARISWAMY (Madras): Is it fair on the part of the hon. Member to name a journalist and attack him in his absence here?

SHRI A. M. TARIQ: I have asked him to make inquiries. I am not attacking.

THE DEPUTY CHAIRMAN: Mr. Tariq, please do not make any references to names.

SHRI A. M. TARIQ: I am requesting the hon. Minister if it is not a fact . . .

THE DEPUTY CHAIRMAN: may pass on the details to the Minister.

SHRI A. M. TARIQ: Another point.

اھک اور بات مھی ان سے درخواست كرنا چاهتا هول يه اتلى بوي يات نیویارک تائمس کے کارسپونڈنٹ نے جو دلی مهن رهتی هین - جس کو هم جتنی دیر چاهیں یہاں رکھ سکتے هیں-کیسے لکھا ہے کہ اس کو سنسٹنی سے ية بات معلوم هوئى أور هوم منسترى کوئی معمولی منسٹری نہیں ہے -

श्री महेश्वर नाथ कौल (नाम-निर्देशित): यह कैसे कहते हो ?

شری اے - ایم - طارق : اس نے کہا <u>ھے</u> -

SHRI BHUPESH GUPTA: Did you get the news that the Home Secretary and the correspondent had dinner?

SHRI A. M. TARIQ: I will tell you. I will read the New York Times [Shri A. M. Tariq.] dated June 13, which says-

"An official enquiry has quoted that the C.I.A. had given some substantial sums of money to rightwing parties and candidates during the general election. A New York Times report this morning from New Delhi quoted high Government sources."

THE DEPUTY CHAIRMAN: Your time is over.

SHRI A. M. TARIQ: I will take only one minute. I will request not only the Home Minister, but personally Mr. Y. B. Chavan who is one of the noblest citizens of the country and also a political worker, to go into this matter and find out who these officials are; otherwise . . .

همارا آئی - بی - (I.B.) یه بهی نهیں بتا سکتا همارا آفیشیل کون هے - سهی دیانتداری ہے اس پوری رپورت کو پڑھلے کے لئے تیار نهیں هوں جو سی - بی - آئی - نے انکوائری کی - پہلے یه پته لکانا چاهیئے که

Which is the source which has passed on the information to the New York Times? We shall face the truth whether the whole report is trustworthy or not.

Thank you very much.

ं श्री ए० एम० तारिक (जम्मू एण्ड काश्मीर) : मेडम डिप्टी चैंयरमैन, जहां तक सी० ग्राई० ए० का ताल्लुक है में ग्रपने दोस्त ग्रजुंन ग्ररोड़ा की इस बात की ताइद करता हूं कि मिनिस्टर माहिब को इस बात की पूरी तहकीक करनी चाहिये ग्रौर जुरतमन्दाना तरीके से करनी चाहिए। हम चव्हान साहब की हिम्मत को जानते हैं। जहां तक सी० ग्राई० ए० का ताल्लुक है में इसके बारें में चन्द एक मालूमात इस

एवान के सामने रखना चाहता हूं। बुनि-यादी बात यह है कि सी० ग्राई० ए० के मायने क्या हैं सी० ग्राई० ए० का मकसद क्या है सी० ग्राई० ए० क्या है।

"American people have not been in a position to assess these charges. They know virtually nothing about the invisible Government."

THE DEPUTY CHAIRMAN: What are you reading from?

SHRI A. M. TARIQ: I am reading from the famous book 'The Invisible Government' written by David Wise and Thomas B. Ross.

AN HON. MEMBER: Reference was made to it.

SHRI A. M. TARIQ: Further it goes on-

"Its employment rolls are classified. Its activities are top secret. Its budget is concealed in other appropriations. Congress provides money for the invisible Government without knowing how much it is appropriated or how much of it will be spent."

मेडम, सी० श्राई० ए० का मक्सद यह है कि जिन मुल्कों में तरक्की पसन्द हकूमतें है जिन मुल्कों में जम्हूरी ताकतें हैं जो अमेरिका और सरमायादारों के साथ मुत्तफिक नहीं है ऐसी हकूमतों को गिराया जाय। इस सिलसिले में क्यूबा के बारे में मेरे दोस्त अर्जुन अरोड़ा ने जिकर किया मैं इस बारे में खुद राबर्ट कनेडी को पेश करना चाहना हं।

"Robert Kennedy, in this interview and a similar one with U.S. News and World Report, said something else of greater and historical significance. A ranking official of the Government for the first time admitted clearly and on the record, that the Bay of Pigs was a United States' operation, planned by the Joint Chiefs of Staff and the C.I.A

^{†[]} Hindi transliteration.

'The President had to give approval to the Plan,' Robert Kennedy said."

About the downfall of Mossadegh I quote from the same book.

THE DEPUTY CHAIRMAN: You may be very quick about the references.

SHRI A. M. TARIQ: It says-

"The United States, of course, has never officially admitted the C.I.A. s role. The closest Dulles came to doing so was in a C.B.S. television show in 1962, after his retirement from the C.I.A. He was asked whether it was true that the C.I.A. people spent literally millions of dollars hiring people to riot in the streets of Tehran and do other things to get rid of Mossadegh, Is there anything you can say about this?"

"Well, Dulles replied, "I can say that the statement that we spent many dollars doing that is utterly false."

(Interruption)

THE DEPUTY CHAIRMAN: Operation of the C.I.A. according to his information.

SHRI A. M. TARIQ: Madam. Burma . .

THE DEPUTY CHAIRMAN: Your time is running out,

SHRI A. M. TARIQ: In Burma, which is our neighbour, what happened? Then Chester Bowles came and told our Prime Minister-

"In New Delhi, Chester Bowles, finishing his first tour as Ambassador to India, had also been beset by the rumours. To silence the anti-American rumbling, Bowles, like Sebald, sought assurances from Washington. The response was the same: the United States was not involved in any way. Bowles conveyed this message to Prime Minister Jawaharlal . . ."

I just wanted to mention something about Mr. Chester Bowles who is the American Ambassador in India. He has been in this organisation for years and years.

Discussion

AN HON MEMBER: The C.I.A.?

SHRI A. M. TARIQ: Yes, the C.I.A.

"The moving force Chester Kennedy's letter was Bowles, then Under Secretary State for Political Affairs. In the summer of 1961. Bowles set out on a round-the-world trip to explain the new arrangement. A fifteenman team including leading representatives of the State Department, the C.I.A. and the A.I.D. accompanied Bowles to seven regional meetings with ambassadors their staff."

मेडम, इसके इलावा यु०ए० ग्रार० गवेट-माला और दुनिया के दूसरे मुल्कों में सी० ग्राई० ए० ने क्या किया है मझे यह कहने की जरूरत नहीं है कि जहां तक फंडस का नालक है करोडहा डालर इस आर्गनाइजेशन के डिस्पोजल में हैं।

(Time bell rings.)

I am quoting from the Time Magazine:

"At Langley's elaborate seventhfloor operations centre, a bank of high-speed (100 words per minute) printers receive top-secret traffic from the National Security Agency, diplomatic reports from embassies, overseas information from other countries."

These are the functions . .

SHRI BHUPESH GUPTA: The Time of February, 1967.

SHRI A. M. TARIQ: Yes, this is the Time dated 24th February, 1967.

मेडम, इसके इलावा हिन्द्स्तान में भी इस ग्रार्गनाइजेशन के बहत बड़े बड़े हाथ है। मैं मोहन धारिया की इस बात से इत्तेफाक करता हं कि हमें अपना किरदार इतना [Shri A. M. Tariq.]

बलन्द करना चाहिये कि हम किसी का पैमा कबल न करें लेकिन इस मल्क में सिर्फ मेम्बर पार्लियामेंट नहीं बसते हैं। इस मल्क में बड़े गरीब लोग बसते हैं। इस मल्क में तादाद उन लोगों की है जो इल्म से नावाकफियत रखते हैं। सी० स्राई० ए० का स्रादमी कोई भत नहीं होता है इसमें बड़े पढ़े लिखे श्रादमी, ताजर, वकील, डाक्टर, प्रिंसिपल वे लोग सासाइटी पर ग्रसर रखते है (interruptions) हां, ए० डी० मणि जो सोसाइटी पर काफी कब्जा रखे हुए हैं, जिनका सोसाइटी पर ग्रसर हो, उनको सी० प्राई०ए० इस्तेमाल करता है। सी० ग्राई० ए० ग्रली मोहम्मद तारिक, ग्रर्जन ग्ररोड़ा, मोहन धारिया, शाम कुमारी खां. ऐसे लोगों को शामिल नहीं करता जिन की दौड़ मुला के दरवाज़े तक होती है। सी० म्राई० ए० उनको इस्तेमाल करता है जो जमीन से लेकर ग्रासमान तक उड़ते है। जिनकी पहुंच समाज के हर कोने तक है। मैं सिर्फ एक वाक्या बताना चाहता हं ग्रीर होम मिनिस्टर से दरख्वासत करना चाहता हं इस वाक्या की तहकीकात करें।

दिल्ली का एक बड़ा मशहूर अख़बार है उस अखबार के एडिटर-इन-चीफ को वाशिगटन को तबादला होना था। मालकों ने फंसला किया कि एडिटर-इन-चीफ वाशिगटन जाएंगे लेकिन इस दौरान—मुझे उनका सही नाम शायद मालूम नही है, मिस्टर रोस्टो जो अमेरिकन अपिस्टेन्ट मैं केट्री आफ स्टेट हैं — यहां आये थे

SHRI BHUPESH GUPTA: What is the name of the paper.

SHRI A. M. TARIQ: The name of the paper is the Hindustan Times . . .

. . . जोर दिया ि स्रगर आप एडिटर-इन-चीफ को स्रमेरिका भेज देगे ता . . . it will be treated as an unfriendly act towards the American Government. Another man, within three days, was transferred in consultation with the Editor-in-Chief. This is the incident. I will request you . . .

SHRI S. S. MARISWAMY (Madras): Is it fair on the part of the hon. Member to name a journalist and attack him in his absence here?

SHRI A. M. TARIQ: I have asked him to make inquiries. I am not attacking.

THE DEPUTY CHAIRMAN: Mr. Tariq, please do not make any reference to names.

SHRI A. M. TARIQ: I am requesting the hon. Minister if it is not a fact

THE DEPUTY CHAIRMAN: You may pass on the details to the Minister.

SHRI A. M. TARIQ: Another point.

एक ग्रौर बात मैं उनसे दरख्वासत करना चाहता हूं यह इतनी बड़ी बात न्यूयार्क टाइम्स के कारस्पों डेन्ट ने जो दिल्ली में रहते हैं जिस को हम जितनी देर चाहें यहां रख सकते हैं। कैसे लिखा है कि उसको मिनिस्ट्री से यह बात मालूम हुई ग्रौर होम मिनिस्ट्री कोई मामुत्री मिनिस्ट्री नहीं है।

श्री महेश्वर नाथ कौल (पाम-पिर्देशित) : यह कैसे कहते हो ?

श्री ए० एम० तारिक : इसने कहा है।

SHRI BHUPESH GUPTA: Did you get the news that the Home Secretary and the correspondent had dinner?

SHRI A. M. TARIQ: I will tell you. I will read the New York Times dated June 13, which says—

"An official enquiry has quoted that the C.I.A. had given some substantial sums of money to right-wing parties and candidates during the general election. A New York

Times report this morning from New Delhi quoted high Government sources."

THE DEPUTY CHAIRMAN: Your time is over.

SHRI A. M. TARIQ: I will take only one minute. I will request not only the Home Minister, but personally Mr. Y. B. Chavan who is one of the noblest citizens of the country and also a political worker, to go into this matter and find out who these officials are otherwise . . . हमारा म्राई० बी० यह भी नहीं बता मकता हमारा आर्फिशियल कौन है। मैं दयानतदारी से इस पूरी रिपोर्ट को पढने के लिए तैंयार नहीं हं। जो सी० बी० ग्राई० ने इन्क्वायरी की, पहले यह पता लगाना चाहिये Which is the source which passed on the information to New York Times? We shall face the truth whether the whole report is trust-worthy or not.

Thank you very much.

SHRIMATI YASHODA REDDY (Andhra Pradesh): Madam Deputy Chairman, I have been listening to the debate about the C.I.A. for the last few minutes. It certainly hurts me that we should give so much prominence to what has been said by the New York Times. Madam, this sort of mistrust and atmosphere that foreign money is being used in this country is being generated for quite a long time. But since, of late, papers from outside the country have reported we would not take cognizance of it. Here, Madam, there are only two things which I would like to place before you. If at all there has been an allegation, the Home Minister was almost categorical. He said that there has been no leakage and whatever the New York Times has quoted was more less a guess or conjecture. I hope what he has said is true; otherwise I would request the Home Minister to find out how this leakage came.

This is not the first time, Madam, whether it is in India or whether it is outside, that this sort of leakage is going on, and it is certainly not good for our country. Madam, whosoever has been responsible for this leakage, I must certainly tell the Home Minister, has neither been a friend of the nation nor has done any good service to the country, we must know.

Madam, the New York Times, we know, has condemned not one party or a few parties, but they have condemned almost the whole democratic set-up of this country. It is certainly an insult to our nation. And, Madam, though we have been free only for the last twenty years, i should say we are really a mature nation and it is not for anybody to condemn our democratic set-up. Whosoever has, leaked out the news has tried to upset our Indian Parliamentary democratic system. We have to find out who is responsible for this and condemn him.

Another thing I would like to bring to the notice of the House, Madam, is this. It is a fact—the Home Minister may or may not like to confirm it—that foreign money is flowing into India, whether it is from the West or from the East and, maybe, politically or during elections also it might have been utilised, I do not know. Certainly, I am not aware of it. I have not fought the election, and even when I fought it, I never got any money, whether it is C.I.A. or any other things. I used my own money.

SHRI ARJUN ARORA: You fought without money.

SHRIMATI YASHODA REDDY: No. But one thing we should remember. Ours is a very large country. Politically we are a nasont country. We have not yet completely built up our economy and our defences. We are still in the stage of, despite being very big, trying to build up into a world power. There are so many

[Shrimat₁ Yashoda Reddy.] big powers in the world, Russians and Americans. These two powers of the world are trying to Balkanise the whole world.

SHRI V. M. CHORDIA (Madhya Pradesh): Now China is third.

YASHODA REDDY: SHRIMATI Leave China alone. These two forces are trying to help other countries. They are vying with one another in calling names, the pro-Americans trying to say that we are going prosocialist, and the pro-socialist saying that we are pro-capitalist. And fortunately or unfortunately, even we, Members of Parliament, in India have learnt this sort of mud-slinging busineess. We start saying that the Communists are getting money from outside and the others saying that the others are getting money other sources. By this sort of thing, let me say, we are only falling into the trap of either this country or that country. Let us not, as Mr. Dharia said, depend on anybody; let us try to live on our own. And let us also not fall into the trap of either the East or the West, and then fling mud on each other which means ulitmately on our ownselves. Let us not create so much of confu-Let us not fall into the trap of these big powers. Let us look after ourselves. Let us safeguard the dignity and the integrity of our country.

Finally. I would say that whosoever has been guilty must be brought to book, if there has been a leakage.

THE DEPUTY CHAIRMAN: That will do.

SHRIMATI YASHODA REDDY: Let us not destroy ourselves by proclaiming ourselves either as American friends or as Russian friends. That is all that I would like to say.

THE DEPUTY CHAIRMAN: Mr. Mulka Govinda Reddy. I am sorry I overlooked your name.

SHRI MULKA GOVINDA REDDY (Mysore): Madam, Deputy Chairman. I do not want any foreign money to interfere in the affairs f our country whether it is from the U.S.A. or the Communist countries or any other country. It is unfortunate that some distorted version of the report of the Central Bureau of Intelligence has been published in the New York The report says that some high Government officer seems have briefed this correspondent New York Times. It is pertinent that the Government should make a thorough enquiry into this leakage and the alleged charge that the source is a very high Government officer.

Madam, Deputy Chairman, it is not proper for any country to interfere in the internal affairs of other countries. We have adhered to this policy. I do not want foreign money to interfere in the elections of our country. It is a calumny that this report has been published in the New York Times saying that almost all political parties in India have received money from one source or the other. According to this report, it is said:

"The amount of money spent by Communist Embassies backing the left-wing was reportedly even more than the sum spent by the U.S.A."

So it is an all-pervading report meaning that all parties are in the pay of foreign Embassies or foreign sources.

It is true that C.I.A. money has been spent in other countries to subvert democracy. Therefore, it is necessary that Government should take proper action with regard to he flow of foreign money into political parties' funds. The Government should institute an enquiry into the sources of money that each party mobilises to fight the elections. demand that a Parliamentary Committee be instituted into the sources of money that political parties for fighting elections.

Madam, the Home Minister said this morning that a report of the Central Intelligence Bureau has been received by the Government and that he had no time to study his report. New Times published York extracts of this report, maybe distorted, maybe based on conjecture, on June 13 and 14. This report has been published in the Indian Express and other newspapers. I would like ask the Home Minister, after having seen this report published in newspapers, and when he confessed that he had already received a report from the Central Intelligence Bureau, that he should come out openly to say that the report that has published in the newspapers is atterly wrong, far from the truth, or he should confirm that there is some element of truth in the report that has been published in this newspaper.

Madam, I would like to categorically repudiate that the Praja-Socialist Party has not received any money from any foreign country. The Praja Socialist Party General Secretary. Mr. Prem Bhasin, has already repudiated this report, this calumny and Mr. Surendranath Dwivedy, Leader of the P.S.P. Group in the Lok Sabha, has also categorically repudiated this report. I would, therefore, ask that the Home Minister should come forward and place the report on Table that has already been submitted to the Home Ministry by the C.B.I. It is not proper to delay matters because already some sort of maligning is going on and some sort of calumny is going on against certain parties. It is not proper for the Government to keep quiet and not place the report on the Table. According to this report of the newspapers, "The Government of India reportedly had no plans to make any report to Parliament and there would be no public protest to the U.S.A. or to the Communist Governments." And the report in New York Times says "It is understood the report had been studied by Mrs. Gandhi and Mr. Chavan". Mr. Chavan says he has received the report but he has not studied it. Yet

this report says that both the Prime Minister and the Home Minister appear to have studied this report. So my humble suggestion and also demand to the Home Minister is that, in fairness to all political parties, he should place the report of the C.B.I. on the Table of the House and a Parliamentary Committee should be appointed to enquire into the sources of money that political parties receive. either from foreign countries or from indigenous sources. Also the leakage of this report should be enquired into and the high Government source that has been quoted in this report should also be enquired into and steps should be taken to put down such things.

DAHYABHAI V. SHRI PATEL (Gujarat): Madam, it is a matter of regret to everyone that the fair name of this country should be tarnished in the foreign press by a report of this type. If, however, the is true, it calls for some action. I have taken care, Madam, to get a copy of the statement that the hon. Home Minister made here this morning. He said that the report was being examined carefully. He did not say that he had no time to study it. But at the end he says "The bureau's finding are only conjectures." So if a report of this type is published only on conjectures, this is also a matter that needs careful consideration.

SHRI B. K. P. SINHA (Bihar): No, only the New York Times' findings, no Bureau.

SHRI DAHYABHAI V. PATEL: But that is the thing that has tarnished our image most. As regards the report that the hon. Home Minister is considering, I would like him not to delay the matter very long. Madam, the Secretary of the Swatantra Party, Mr. Masani, denied flatly that the Swatantra Party receive any money from this source. Mr. Dandekar, Acting Secretary, has denied that our party received any money from this source. Both of them have affirmed

477I

[Shri Dahyabhai V. Patel.] that every pie that this party received is accountable and that the accounts can be produced regularly. So there is no question of the Swatantra Party having received any money of this type. But it is certainly a mafter of regret that money of this should come and try to influence our country's policies. Madam, how does this start? I would like the Home Minister to correct me if I am wrong. The Prime Minister ten years ago, when she was not the Prime Minister, said that foreign money was playing an important part in elections in this country. And the then Prime Minister, her father, Pandit Jawaharlal Nehru, said no money was coming into the country. Madam, after that perhaps money or what money buy and so many things have come into this country visibly newspapers, printing presses and so on, on a paywhen-you-can basis. I am referring to Patriot and Link. On what basis have they come? Questions were put in Parliament. Have they not come here to influence elections? What has Government done about it? what is the policy those papers follow? What is the country whose directions follow? papers those world is the history ofthe wherever such organisations have gone? Have we not before us history of the East European countries where countries have been taken over by subversion, by propaganda, disrupting the economy and by creat-Are we not very nearly ing chaos? in such a condition? What are these gheraos? What are these incessant types of strikes? It is not only question of high prices. It is vicious circle. It is a vicious circle that produces strikes, then increased prices and then again you have further demands. Then you have idleness or gherao or sit-in strikes. Where does all this trouble come from? Are they sources inside the country who do this? Surely, it is not the Indian businessmen, who I believe are patriotic, who finance such thing to destory each other and to destory their busi-This is a matter which the ness?

Government shoud carefuly look into. Madam, I am one of those who have been quarrelling about it for a long You will remember, Madam, that I asked repeatedly **questions** about the monies in the Bank China and where they went. At one time, we were assured that statement would be laid on the Table. After two years of persistent questioning, the last that we heard of it was that it was not considered to be in the public interest to answer question. Madam, this is where the root of the trouble is. The Congress Party is not sure of itself. Congress Party looks once this side and once that side, once wants something here and once wants something from there. It is the Congress Party's greed for money that has made the elections so expensive, that has made businessmen so corrupt. You go on putting pressure for getting money. To pay you money, some of them-I certainly deprecate it-have collected black money to pay to the Congress funds. This is the root of it.

SHRI R. T. PARTHASARATHY (Madras): Is the Swatantra Party coming out successful without spending any money?

SHRI DAHYABHAI V. PATEL: Therefore, I support any demand for It is certainly time that an enquiry. the Government woke up. But does the Government want to wake up? Does the Government want to allow us to make progress or does the Government want to lead the country to chaos? I am not sure. The Minister does not seem to be who are her advisers, where they are taking her and where the country is going every day. We are going economically to ruination. In the world we are kicked. Our prestige is at the lowest. In our own country, our policemen are slapped. This is the worst situation we have come to. And who is responsible for it? It is the Congress Party that is responsible for this. Thank you.

श्री विभलकुमार भन्नालालजो चौरड़िया (मध्य प्रदेश) : उपसभापित महोदया, सब से पहले जो प्रकाशन में जनसंघ का नाम लाया गया है उसका मैं पूरा जिन्ना जोर है मुझ में कड़े शब्दों के साथ खडन करता हूं और यही खंडन जो जनसंघ के प्रध्यक्ष हैं लोक सभा के सदस्य श्री वलराज जो मधोक, उन्होंने भी किया है ।

जनसंघ एक राष्ट्रीय संस्था है, उसकी जड़ें भारत में है और वह भारत के नागरिकों के त्याग और तपस्या से ही प्रेरणा पाता है और उसी से अपने आप को सींचता है। यह जो रुपया हमारे यहां पर आया वह हमारी मरकार की जो नीति है उसके परिणामस्वरूप हो आया। हमने रुपयों में अपने निर्यात के माल ता अगतान लेना प्रारम्भ किया और वह रकम हमारे यहां पर फैलती गई और उस फैलो हुई रकम मे हमारे यहां पर सामाजिक, राजनैतिक, आर्थिक और सांस्कृतिक जीवन को भ्रष्ट करने का प्रयास किया और वह अनवरत प्रयास उनका चलता जा रहा है।

जनसंघ ग्राज से नहीं, 5-6 वर्षों से यह मांग करता आ रहा है कि इस प्रकार का रुपया चाहे वह ग्रमरोका से ग्राता हो, चाहे रूस से स्राता हो जिस देश से स्राता हो उसकी जांच की जारी चाहिए ग्रौर उस पर रोक लगनी चाहिए । उपसभापित महोदया, यह वन चाहे चुनाव के खर्च के लिए, चाहे धर्म-परिवर्तन के लिए, चाहे नागाओं और मिजो को भड़काने के लिए, या हमारे यहा पर श्रश्लील साहित्य की भरमार करने के रूप में माता हो, उसका एकमात्र लक्ष्य यह है कि देश में ग्रव्यवस्था फैल जाय, चाहे ग्रार्थिक रूप से हो, सामाजिक रूप से हो, चाहे राजनीतिक रूप से हो, अराजकता की स्थिति हो जाय और यहां का जीवन भ्रष्ट हो जाय। यह देश के नैतिक स्तर को गिराने की स्रोर ले जा रहा है ।

हमारा देश लोकतंत्र 'में विश्वास करता है। लोकतंत्र की कुछ परम्पराएं होती हैं। यह जो पैसा चुनाव में खर्च किया जाता है—— जिसकी सीमा हमने कानून से बांधी है मगर उनके बावज्द ग्रधिक पैसा खर्च किया जाता है—— वह हमारे नैतिक स्तर को अंचा उठाने वाला नहीं है गिराने वाला है। ग्रगर इम तरह से यह परम्परा चलती गई तो हमारा लोकतंत्र खतरे में पड़ जायगा। इसलिए यह ग्रत्यन्त ग्रावण्यक है कि हमारे देश के नैतिक स्तर को अंचा उठाया जाय।

यह जो हमारे यहां के गुप्तचर विभाग की गुप्त रिपोर्ट प्रकाशित हो गई—-कन्जेक्चर्स ही हों—-यह बहुत शर्म की बात है और हमें इससे मबक लेना चाहिए। सी० ग्राई० ए० का हमारे यहां पर कितना प्रभाव होता जा रहा है कि गुप्तचर विभाग की ग्प्त रिपोर्ट विदेशों में चली जाती है। इससे सबक लेने की जरूरत है और मैं चह्वाण साहब से विशेष रूप से ग्राग्रह करूंगा कि इसमें किसी ग्रादमी को स्पेयर करने की जरूरत नहीं। जिसने इस पाप के काम को किया है हमारे यहां की गुप्त रिपोर्ट को प्रकाशित करवाने में मद्द की है वह सूली पर लटकाए, जाने के काबिल हैं। सबसे पहले इसकी ग्रावण्यकता है।

ग्रब चूंकि उस रिपोर्ट का कुछ हिस्सा प्रकाशित हो चुका है—वह सही है या गलत—उसमें भिन्न भिन्न दलों के नाम लिए गए हैं, वह संसार में भारत का गलत नक्शा पेश करती है इसलिए यह ग्रत्यन्त ग्रावश्यक है कि शासन इस रिपोर्ट पर शीघ्र निर्णय लेकर प्रकाशित करे ग्रीर प्रकाशित करने के साथ ही एक ट्रिब्यूनल बिठाएं। मैं पालियामेंट के सदस्यों की कमेटी के पक्ष में नहीं हूं क्योंकि पालियामेंट कमेटी के सदस्य किसी न किसी दल से सम्बन्धित हैं—ग्रीर सब दलों के नाम इसमें लिए गए हैं—इसलिए मैं चाहता हूं कि

श्रि विमल उमार मन्ताला तजी चौर डिया]
सुप्रोम कोर्ट के जज की हैसियत का आदमी
ट्रिन्यूनल में बैठे और उस रिपोर्ट को जांच
के लिए रखा जाय, सब दलों को इस बात
का अवसर दिया जाय कि वे अपनी सफाई
पेश कर गहें और उसके बाद फाइंडिंग
देकर, रिपोर्ट को लोगों के सामने रख कर
उसका निर्णय प्रकाणित करे।

इसके साथ ही साथ हमारे यहां पर विदेशी पैसे का प्रभाव न बहे, इसकी रोक स्रावश्यक है। लेकिन एक स्रोर तो हम एक एक रुपए के लिए भाख मागते है आर दूसरी स्रोर चाहें कि विदेशी रुपया न स्राए, ये दोनों चीजं चर्नेगी नही। इसके लिये हमारे मोरारजी को कांग्रेस दल को जो शामन में है उसको निर्णय लेना पड़ेगा कि हमारी योजनाए ऐसी होनी चाहिए कि हमें विदेशों का मुंह न देखना पड़े, जितनी लम्बी हमारी सौर हो उसी के हिसाब से हम काम चलाएं, उसी में निर्वाह करें। एक श्रोर तो श्राप विदेशों से भीख मागते फिरे और दूसरी श्रोर उनके रुपए का प्रभाव भी न हो--यह हो नहीं सकता । इसलिए हमारे देश की रक्षा के लिए, हमारे देश की सार्वभौमिकता के लिए. हमारे राष्ट्र का नैतिक स्तर ठीक रखने के लिए, हमारे यहा देशभिकत की जड़ें हिले नहीं इसके लिए यह ग्रत्यन्त ग्रावण्यक है कि मरकार पूरी नीति पर विचार करके निर्णय ले श्रौर जो मैंने निवदन किया है उसे परा करवाने की क्रपा करें।

SHRI BHUPESH GUPTA: Madam, Deputy Chairman, a few issues are involved in this. The first issue is whether there has been a leakage of the alleged C.J.P. report with the Home Minister and the Prime Minister. We are not clear about it. Whatever the report is made of, conjectures or otherwise, the American paper, the New York Times, says that its contents are based on materials supplied by some official sources in India. Therefore, according to the

paper, it is a case of leakage. Now the Home Minister has been in possession of this report for some He should be also in a position to tell us now whether the New York Times report is substantially correct, thereby establishing a case of leakage. This is very very portant. Now I would ask him to lay the C.I.B. report on the Table of House. Should he have hesitation, tentatively I would suggest to him that he should show the report to the Chairman of this House and the Chairman should compare it with the report which appeared in New York Times and then kindly tell the House whether it is a case leakage. We can settle it that way. Quite apart from the merits or demerits of what the C.I.B. has written, the position should be made absolutely clear. Four days ago he said that he had not studied it. sure by now he has studied it. should like some light to be thrown on the subject. Then, if it is a case of leakage, it is a serious Nobody knows in this country how things are transmitted to the U.S.A. I have heard it said in the Congress circles that some 10 days ago there was a dinner between the Secretary, Mr. L. P. Singh, and the correspondent of the New Times and this report appeared after that dinner. I cannot vouch for it but I say that I have heard it in circles of the ruling party.

Discussion

SHRI A. D. MANI (Madhya Pradesh): How many were present at the dinner?

SHRI BHUPESH GUPTA: I do not know. You find that out. Therefore it is for the Home Minister to find out. He can find it out by a simple question put to the Home Secretary. I am not saying anything but this is being said.

Then with regard to this, first of all I would not like the C.I.B. to

investigate into the affairs of anv* political party in the country. What right has it got? It is an outfit of the Congress Party in power. It is an outfit of the Government and I am not one of those of the Opposition who is going to submit to an investigation or probe by an organisation which is an appendage of the Congress administration. Significantly enough, practically all the parties have been mentioned directly or indirectly in this report. The entire Opposition been mentioned but the report gives no indication of the Congress Party at all. Am I to trust such an organisation?

SHRI RAJNARAIN (Uttar Pradesh): Congressmen are mentioned.

SHRI BHUPESH GUPTA: Congressmen do so many things. Leave them out but the Congress Party is mentioned. It is rather significant but we will know when the report is published. If at all there is to be an investigation, the C.I.B. or any outfit which has anything to do with - the Congress party in power or whichever party is in power should have nothing to do with the investigation. out of bounds for investigation. We do not have faith in that. We know what kind of report it produces when is necessary to put in detention and to persecute and malign certain parties in the interests of the ruling party. Therefore I make it absolutely clear and I ask my Opposition friends also not to put faith in an outfit of the Congress Government. You can have parliamentary investigation or other investigations, I do not mind.

With regard to the C.I.A. what are you doing? Are you carrying on any investigation into the operations of the C.I.A.? First of all find out how to operate. Then we will discuss about the money. The exposure of the C.I.A. has come from the U.S.A.

itself, for example, in the form of five articles in the *New York Times* of April last year plus an editorial:

"Many people directly in C.I.A. operation have admited in public statements about the C.I.A. funds being given to various organisations and individuals in different parties."

The only thing I would like to say in this connection is, I would ask the Home Minister personally to those articles-and I can supply him copies of them as I have got cyclostyled-and you will see that in this article it is said that the Singapore Prime Minister made a statement-it is quoted in one of the articles-that the C.I.A. offered him a bribe of 3.3 million dollars in order to hide something which was convenient to the Americans. other than the Singapore Prime Minister revealed it to the press. those articles it is said that the C.I.A. wanted a man in President Nasser's They were trying to office information from there. Similar other instances are given. Am I to understand that the C.I.A. operators here are not putting men in high places, high and important offices and establishments of the Government? Our ir formation is that the C.I.A. has cast its net far and wide in high places. And I should also like to whether the C.B.I. itself is free from The point the C.I.A's influence. whether the Central Intelligence Bureau and other investigating authorities of the Government of India are influence: tree from C.I.A.'s should be found out. I have gone through Patterson's books in which it has been pointed out how some these Intelligence agencies of Government of India were working along with the C.I.A. and the American agents in India Calcutta other places. Madam Deputy Chairman, all this calls for investigation. The Home Minister should not allow these parties to be maligned. We shall settle our quarrels here. But, Madam, internationally the parties working in

[Shri Bhupesh Gupta.] Parliament have been maligned—by leakage. Now we shall see to leakage, the investigation into the leakage carried out by one or more officers of the Government of India.

Madam Deputy Chairman, I regret that my hon, friend unnecessarily brought in the 'Patriot' and the 'Link' here. How do they come? They are a public limited company. You can see their accounts. Certainly they are progressive left wing papers. But that is no reason why they should be accused on that score. They can find it out from their accounts, etc. Let me make it clear that I have nothing to do with them. I have up to now never been to that office. But simply because Shri Dahyabhai Patel not like it, therefore, it should not be attacked in this manner. It is company registered. The shareholders are there. Some Congressmen there, I find. Some friendly Swatantra people may be there also as shareholders, it can be found out. But it is not proper to attack it in the absence of facts. But then Mr. Dahyabhai Patel omitted one thing; he omitted the Congress of Cultural Freedom of which Mr. Masani is the high priest, and that Congress of Cultural Free-Mr. dom itself has admitted, and Masani has also admitted that the Congress of Cultural Freedom gets money from the C.I.A. And friend, Mr. Dahyabhai Patel, the beloved friend of Mr. Masani, does not know home truths in this matter, and it is a little surprising, Madam Deputy Chairman. I hope Mr. Chavan will rise to the occasion because the reputation of most of the parties is stake. My friend of the Samvukta Socalist Party said that his party has not been named. My party has not also been named. But that is the point. Left wing parties, who do not know? But that is not the point. The point is that the parties tioning under the Constitution in Parliament, making together, what we call, our parliamentary tions and the democratic system have been tarred with the blackest brush.

*Therefore, to vindicate their honour. to vindicate their dignity, to vindicate their reputation, the in place the leakage should be tracked down. Firstly, person or persons responsible should be punished. And, secondly, cards should be laid on the Table of the House. We are prepared to come under the gaze of the entire world and vindicate our individual honour as well as the honour of the country. At the same time I would again appeal to the Home Minister for goodness' sake; Mr.Chavan, Ministers do come and go, but the cloak and dagger policy of the C.I.A. remains. Hold a thorough inquiry into the operations of the C.I.A. Locate their seats. Locate their centres. See through how many universities institutions they have penetrated. Look into how many offices in South and the North Blocks, and other places including those where your intelligence service is located they have penetrated. This is for the good of the country. This is the greatest security measure today that you can take. Or else, it seems that job, or the Government's job, is to carry out even assassinations even, if necessary,-that job is all still secretin order to serve the pentagon other sources. Therefore, I hope, Mr. Chavan will take the opposition into confidence and tell us the manner in which he is carrying out a thorough C.I.A.'s investigation, a probe, into operations in the country which, by all accounts, are growing day day.

Discussion

SHRI A. D. MANI: Madam Deputy Chairman, the debate on this subject shows the anxiety and consternation which Members of Parliament feel about the disclosures which have been made about certain intelligence agencey, the Central Intelligence Agency. In this connection I may say that even the person who established the Central Intelligence Agency, namely, President Truman, who made it a part of the Defence Budget of United States not subject to any audit, recently said:

"We have grown up as a nation respected for our free institutions and for our ability to maintain a free and open society. There is something about the way the C.I.A. has been functioning that is casting a shadow over our historic position and I feel that we need to correct it."

That is to say, the father of the Central Intelligence Agency, President Truman, has said that he is anxious about the way in which the Central Intelligence Agency has been tioning. Madam, it is well known that the C.I.A has been responsible f many acts of subversion all over the world, and one of the recent stories that has been put forward,-I may mention it to the House-is that the poster warfare that is going in China is financed by the Central Intelligence Agency. All those Red Guard posters which are appearing in Peking, they give advance views, which are not known even in Peking. They are printed in Taiwan and airbrought, so that the regime in China may thus be subverted. I do not know far it is true, that the Central how Intelligence Agency is responsible for what is happening in China.

Regarding the report which has been submitted to the Home ter, I would like to say that the C.B.I. of India is not the C.I.A. of America. America The C.I.A. of ruthless efficiency ent some C.B.I. has not about it. The been able to put Mr. Biju Patnaik on the mat. The C.B.I. has not catch even the small able to Chief Ministers among the corrupt in the country. I do not attach much credence to the report, the C.B.I. has submitted to the Home Minister, because much of it is based on hearsay. Regarding the C.I.A. I have somewhere that the organisation so secret that nobody knows who is a member of the organisation. If you talk to and ask the head of the C.I.A. whether A or B is a member of the

organisation, he would not confirm it. The only person who has got the right to ask for information about the C.I.A. is the President of the United States and nobody else, and the President of the United States is a very busy man; he does not know who are the members of the C.I.A. I do not think that our Central Intelligence Bureau would have really got any information except bazaar gossip about This is not to say various parties. that foreign money has not been flowing into India to finance political activities. There is some credence in the report that the election against Mr. Krishna Menon was also influenced by foreign money, because money was flowing so freely. I do not suggest that the patriotic parties which are represented here by the P.S.P., the and the Swatantra Sangh would have applied for money foreign agency. But to any likely that infiltration ìt is foreign money might have taken devious forms in the shape of donations by patriotic individuals wanted certain parties to succeed. This kind of thing goes on in every country. and no investigation, even parliamentary investigation the kind that has been suggested, can find out the real culprits in the matter. But, Madam, it is a matter of honour The Central Intelligence Bureau of our country has submitted a bazaar gossip report to the Governand defamed many parties except the party to which my hon. friend. Mr. Rajnarain, belongs, which has not been traduced by any party because nobody is likely to trust it with funds. I would only like to the honour and suggest that since integrity of political parties has been challenegd, the Government of India should appoint a retired Judge of the Supreme Court and ask him to conduct an inquiry so that those who have allegations to make may them before that Judge, and I ama that all political confident would be acquitted of the charge of receiving foreign aid for carrying out their political activities.

श्री गोड म्राहरि (उत्तर प्रदेश) मैडम डिप्टी चेयरमैन मै पहले तो यह ग्रारोप करना चाहगा कि जो सी० बी० ग्राई० हमारे यहां की है उसमें कुछ ऐसे लोग है जो सी॰ श्राई० ए० के साथ सबधित है। मै इसलिये यह ग्रारोप लगाना चाहता हु क्योंकि जो इन्टेलिजेन्स सिस्टम हिन्द्स्तान का रहा है वह ग्रंग्रेजो के जमाने में ब्रिटिश इन्टेलिजेन्स था ग्रौर दूसरे वरल्ड वार के समय ऐसा ग्ररेन्जमेन्ट किया गया था जिसके ग्रतर्गत अग्रेज और अमरीका ने मिल कर इटेलिजेन्स करने के लिये हिन्दुस्तान में सस्था बनाई थी श्रौर उसक बाद हिन्द्स्तान मे कलगत्ता के टालीगज मे एक दफ्तर खुला था जहा स्रमेरिका, इगलैंड ग्रौर हिन्द्स्तान की इन्टेलिजेन्स का एकोकरण हम्रा, वही इन्टेलिजेन्स शाखा भ्राज सो० ब्राई० ए० ५ परिगत है, इसमे एक परम्परा चल रही है। अग्रजो के जमाने से उसके प्रन्तर्गन सार प्राईर एर और सीर बीर म्राई० का ताल्लुक खुल्लमखुल्ला रहा है। मैं यह जानना चाहता ह कि क्या यह सही नहीं है कि पिठने साल सी० बी० ग्राई० के छ म्राफिसर सी० म्राई० ए० भेजे गये थे जहा स्टडी करने के लिय एक योजना बनाई गई थी। तो मैं यह ब्रारोप लगाता ह कि जो हमारे देश मे मी० बी० म्राई० है उसमे कुछ ऐसे लोग है जो सी० ग्राई० ए० के साथ ताल्लुक रखते होगे भ्रौर इसलिये यह माफ होता है कि लोकेज भी उसी एजेन्सी के जिरिये हई है।

SHRI M N KAUL It is a very interesting theory

श्री गोडे मुराहरि थ्योरी नहीं है फैस्ट है। इसको काट्रोवर्ट करना चाहेंगे तो करेंगे। जहां तक फारेन मनी का सवाल है यह नहीं है कि हिन्दुस्तान में फारेन मनी श्राता रहा है श्रीर श्रा रहा है श्रीर न सिर्फ जनरल इलेक्शन के समय श्राता है विल्क कई सस्था श्रो को बराबर दिगा जाता है चाह वह सी० श्राई० ए० के जरिये हा या कम्यूनिस्ट देशों के जरिये

हो। लेकिन मैं यह जानना चाहूगा कि जो यह रिपोर्ट सी० आई० ए० ने दिया है आगर इसमें एक भी तथ्य है और अगर तथ्य न ही है तो इस सरकार के लिये उचित होगा कि इसके बारे में कोई एक जाच बैठाए । मैं पालियामेन्ट्री जाच के पक्ष में नहीं हूं क्यों कि पालियामेन्ट्री मेम्बर्स द्वारा जाच होगी तो उसमें कई पार्टियों के रिप्रेजेन्टेटि व्ह होगे एक दमरें की लीपापोती में लगेगे, कोई नतीजा नहीं निकलने वाला है। इसलिये मैं चाहता हूं एक जुडीशल उन्क्वायरी हो, सारी रिपोटर्स उनकों दे दी जाय और फिर वह हमारे सामने पेश करे कि क्या तथ्य है, क्या झुठ है।

श्री महेश्वर नाथ कौल जज को दो कभी एविडेन्म ही नही मिलेगा।

श्री गोडे मुराहरि सरकार के पास जो सबत है वह दे दे, सी० ग्राई० ए० के पास जो है वह दे दे ग्रौर फिर जन बैठकर फैसला कर ले। दूसरी पार्टी के लोगो को भी बुलाना चाहेतो बलाकर तहकीकात कर ले। दूसरे यह भी पता चलेगा कि सी० म्राई० ए० का सी० बी० म्राई० के साथ कितना ताल्लक है ग्रीर ऐसे कितने व्यक्ति है जो उनसे ताल्लक रखते है पूरानी दोस्ती होने की वजह से भौर किसी लिंक की वजह से हो और फिर सी॰ बी० ग्राई० को साफ करने की कोशिश की जाय होम मिनिस्ट्री के जरिये । भूपेश गृप्त जी के बयान से मै पूरा सहमत ह कि सी॰ बी० ग्राई० मरकार की एजेन्सी है ग्रौर उसकी जो भी जाच होगी दूसरी पार्टियों को बदनाम करने की जाच होगी। इसलिये मै उसके पक्ष मे नही हु।

तो सी ब्बी ब्याई व का जहा तक मामला है वह न सिर्फ इलेक्शन के बारे में बल्कि सारी एजेन्सीज के बारे में हो, चाहे वह युवक सन्धा हो, चाहे वह कलचरल फीडम की सस्था हो, चाहे वह किताबों की सस्था हो, चाहे और कोई

दगकी सस्थाहो जो भी हो। जहाजहा मैसा उनका भ्राता हे सारी चीज की जाच होनी चाहिये श्रीर माथ साथ मैडम मैं गृह मती साहव से यह ग्रर्ज करूगा कि सी॰ श्राई० ए० की सिर्फ पैसे के मामले मे जाच न हो बल्कि सी० ग्राई० ए० जो करतूत ग्राज हिन्दूस्तान मे कर रहा हो जगह जगह पर, चाहे वह कोई सस्था के जरिये हा, या हमारे नार्थ ईस्ट फ्रन्टियर मे हो जहा मिजोज है, नागाज है उनको भड़काने मे जो लगे है, उन सभी चीजो की तहकीकात हो जानी चाहिये क्योंकि मुझे डर है कि कुछ फारेन सम्याए ऐसी हैं जो हिन्दूस्तान का विघटन करन की श्रौर हिन्द्स्तान को एकसूत्रता को नष्ट करने को माजिश कर रही है ग्रौर इसलिये मै चाहगा गृह मती साहब इसके बारे में भी सचेत हो जाये भौर उनके बारे में भो इन्क्वायरी कराए।

THE DEPUTY CHAIRMAN Miss Mary Naidu you wanted just a minute to ask some questions

MISS M L MARY NAIDU (Andhra Pradesh) Thank Madam, for calling me It is really shocking to our honour as a country to hear that money is being thrust on us to make us pro-American, pro-Russian or pro-Chinese etc Are we not intelligent enough to see that this is only a device to make us fight against each other? And don't we see that they are succeeding in it we are fighting with each other? With folded hands, I beg of this House and say, do not fall into this pit. Let us be united and let us pronect our united image to these countries I want the Government of India to be intelligent and to be vigilant about every country Whether it is America, Russia or China, they want to do what they think is in the interest of their own country for us to be alert and not to fall into these pits First, Madam, let me ask a couple of questions I ask them in interest of the country as a whole Is it a fact that the USA Library in New Delhi has become a

centre for collecting information for the United States of America? Is it true that the Soviet Union also has one agency on the pattern of the CIA, called KGB? May I know whether the Government of India knows about this book called "Moscow's hand in India?"

SHRI BHUPESH GUPTA Have you read it?

MISS M L MARY NAIDU It was first published in Sweden and then reprinted in Bombay Has the Government of India checked up the facts revealed in that book? Perhaps it is a very good book I have not read it and I do not know What I want is that our Government should be alert Let our Intelligence Department be really alert and see that we do not sell ourselves to any other nation Thank you

THE DEPUTY CHAIRMAN M1 Mariswamy, you have just two minutes, for the Home Minister will start replying at 6 o'clock

S SHRI MARISWAMY (Madias) Madam Deputy Chairman, this reminds me of the story of a fellow who in order to spite his enemy cut off his own nose Now, someone high up in the Government seems to have leaked out this news correspondent believing this would tarnish the good name of other parties But this is a fact which the CBI has to find out So first of all they should find out who is the person who leaked it out before we take so much trouble to study the Report This seems to be a deliberate, calculated attempt to smear opposition parties This has done earlier also You may reinember. Madam that during the gebate on the Appropriation Bill I read out in this House itself a report of some important Congress dignatory accusing opposition parties of money from outside And then I de manded in this House that a rublic enquiry must be instituted nothing happened to my demand and

[Shri S. S. Mariswamy.] now our dirty linen has gone far away to America, wherefrom we have this report. If there is even an iota of truth in the report that some party had taken money, it must be brought out and the general public should know. I want the hon. Home Minister to do that, I have implicit faith in him. He is a brave man and his bravery we saw during the Indo-Pakistan war. So I believe he will not indulge in any back-biting or in any kicking below the belt attitude. let him place the CBI Report before the House and if it is dirty Imen we shall take it up here and wash it. After all it is not some war strategy concerning the war in NEFA or Ladakh. It is a matter concerning ourselves and so it is better that we examine it. Let us examine it then if we find any truth in it then we will appoint a committee to go into the whole thing by a public And if it is found enquiry. foreign money was taken by party, even if the leader of party is hanged no one will raise even his little finger against that.

Mr. Bhupesh Gupta, spoke about Mr. Masani. I do not know how he got that idea, I want to that it was Mr. Masani himself who first brought it out to the open public that the said organisation was having some connection with the CIA. He had the courage to do it. Mr. Masani is hundred per cent a patriot and he would not touch foreign money even with a barge pole. That I want to tell my hon, friend. Let us not indulge in these mutual recriminations. Let us face facts and see what the position is. Let the CBI first enquire and find out how the correspondent got the information. Let the CBI check up the movements of the correspondent, his past activities. They can find out which Minister he had seen or which officers he had contacted and thus find out wherefrom he got the news. It is not a difficult job, Madam, and I am sure we will find that out. Let it be brought into the open. That is my request.

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): Madam Deputy Chairman, I heard this debate for nearly an hour and a half . . .

AN HON. MEMBER: Please come before the mike.

SHRI Y. B. CHAVAN. I am nearer the mike; I think the mike is now ready to catch me.

SHRI BHUPESH GUPTA: The mike is getting into stride.

SHRI Y. B. CHAVAN: I said I was listening to this debate for the last hour and a half very carefully and the most important impression that I got was that this House is very much concerned by the news that appeared in 'New York Times' which is throwing a sort of basic doubt about the integrity of political parties of India. It is not criticism of 'A' party or 'B' party; it is practically a criticism of the entire democratic Somebody who is cynical and want: to create a doubt about the functioning of democracy in this country may possibly like to believe in this sort of information. Therefore it is good that we have discussed question and you gave this opportunity to me to say something about question, But I am not in a this position to say completely

SHRI BHUPESH GUPTA: Why?

SHRI Y. B. CHAVAN: . . . about this Report.

SHRI BHUPESH GUPTA: But you have to say something.

SHRI Y. B. CHAVAN: I am saying something. Whatever I can say I am saying. One thing is, I have not completely studied the Report yet and it is rather difficult for me to study the Report and form my opinion about it because it is a very serious document and a very big document. Therefore it will have to be studied in its different aspects very carefully and it may be necessary even

have some further enquiries made before forming any definite opinions or coming to any broad conclusions. This is the first impression I am getting.

SHRI BHUPESH GUPTA: But is it a leakage or not?

SHRI Y. B. CHAVAN: I am coming to that point. That is why though I that this report is conjecture, certainly the fact is it can be treated also as a sort of leakage because the fact that the Report was submitted to the Government is also information though the information that it conveyed is conjecture because it says that both the Home Minister and the Prime Minister have studied accurately agreed with that. It is completely wrong. As I said till three or four days I have not been able to read even a single line and the Prime Minister has not even seen the Report and my saying that it is conjecture is based on this. It is therefore necessary to find out who is the contact of the New York Times correspondent. This will have certainly to be found out and-I told the Lok Sabha also-I am making efforts to find this out. At the same time I must request Mr. Bhupesh Gupta to be rather very careful when he mentions names because after he mentioned that I immediately had enquiries made from by Mr. L. P. Singh. He said that there was some sort of a dinner when Mr. L. P. New York Singh and the correspondent met. It is completely untrue Not a word has passed between the York Time New correspondent and let me. . .

SHRI BHUPESH GUPTA: Was there any dinner?

SHRI Y. B. CHAVAN: No; there was no dinner and no talk. fore I would request Mr. Bhupesh Gupta to be very careful about his contacts.

907 R.S.-8.

SHRI BHUPESH GUPTA: wanted to know from you because the Congress circles were speaking.

SHRI M. N. KAUL: These are also conjectures.

SHRI B. K. P. SINHA: I would like to say one thing. I know Mr. L. P. Singh for the last thirty years and he is one of the most honourable officers that this country has.

SHRI Y. B. CHAVAN: Sometimes somebody becomes a pet aversion to some people.

SHRI BHUPESH GUPTA: Gulzarilal Nanda does not think that way. He laid it before us.

SHRI Y. B. CHAVAN: I must request hon. Members to realise that the person who is occupying the very high office of the Secretaryship of Home Affairs of this country is a very important person. He is carrying a very heavy responsibility, a very delicate responsibility anybody from Parliament treats him so lightly, really speaking we are doing damage to the country itself. can assure you that we have every He is the most faith in the officer. honourable person. He is doing his duty most scrupulously and most conscientiously. That I can say.

श्री राजनारायण . माननीया, जब श्री नंदा जी गृह मंत्री थे तो उन्होंने ग्रारोप लगाया था कि श्री एल० पी० सिंह ने उन्हें फाइल नहीं दिखाई ग्रौर छिपाई गई।

(Interruptions)

THE DEPUTY CHAIRMAN: Order, order.

SHRI Y. B. CHAVAN: I am giving my assessment of the officer be-

[Shri Y. B. Chavan.] cause he is responsibile to me and I, am responsible to this hon. House. At the same time as I said I must make enquiries about this and I am making efforts. But to get the contacts of pressmen is rather a very difficult business. They have got their privileges but I am making efforts, I can tell you that.

SHRI BHUPESH GUPTA: From whom?

SHRI Y. B. CHAVAN: If I tell you that, my efforts will be made more difficult. I am not going to tell you that.

Secondly, I must come back. The whole thing that is responsible for this is the very easy attitude of making allegations. The whole thing starts with that. Somebody said that he wants to make allegations. Murahari started with that statement that he wants to accuse and therefore he made certain allegations. Is this the way we are going to function here?

SHRI G. MURAHARI: It is a responsible statement.

SHRI Y. B. CHAVAN: I do not think it is a responsible statement. It is the most irresponsible statement one can make here.

SHRI G. MURAHARI: You tell us. Give us facts.

SHRI Y. B. CHAVAN: What facts did you state? You merely made certain allegations on certain hear-say things.

श्री राजनारायण : मेरा एक प्वाइन्ट ग्राफ ग्राईर है।

THE DEPUTY CHAIRMAN: Mr. Rajnarain, let him first finish his statement.

श्री र:जनारायण : ग्राप उठ न जाइयेगा ।

THE DEPUTY CHAIRMAN: What is your point of order?

श्री राजन।रायण : मेरा वाइन्ट ग्राफ श्रार्डर यह है कि माननीय मंत्री जी को क्या यह हक हासिल है कि बिना ग्रपने डिपार्टमेंट को जाने ग्रनापसनाप बके ? (interruption) श्री एच० वी० श्रयांगर ने 21 जलाई 1951 को पुलिस सम्मेलन के सामने बतलाया था कि भारत सरकार ने ग्रमरीकी फैडरल इन्वैस्टीगेशन व्यूरो के नक्शे पर सेन्ट्रल व्यूरो ग्राफ इन्टैलिजेंस कायम करेगी । भारत सरकार के गप्तचर विभाग के श्राफिसर ग्रमेरिका गये ग्रौर इस तरह से ग्रमेरिका वालों से उनका पूरा संबंध है।

Discussion

THE DEPUTY CHAIRMAN: is all right. You continue.

SHRI Y. B. CHAVAN: We must understand what is what. I do not know to which he is making reference. We have got two organisations in this country. I find some Members are very mistakenly making refereence to C.B.I. C.B.I. and I.B. are two different organisations C.B.I. is the Central Bureau of Investigation which Central Police Organisation which undertakes official investigations under the Criminal Procedure Code. The other is the I.B.

(Interruptions)

THE DEPUTY CHAIRMAN: Why don't hon. Members listen to him?

SHRI Y. B. CHAVAN: The Intelligence Bureau is an organisation which is quite different and this enquiry was undertaken by the Intelligence Bureau. It has its own methods Well, naturally when an organisation of this type which is not only responsible for looking after internal intelligence . . .

SHRI G. MURAHARI: Which organisation, is it the Intelligence Bureau or the C.B.I, which is part of the C.I.A. of America?

SHRI Y. B. CHAVAN: This. Ţ should say, is the most irresponsible statement.

(Interruptions)

THE DEPUTY CHARIMAN: Order, order.

SHRI Y. B. CHAVA: The Governwhich is ment has no organisation part of C.I.A. This is the most irresponsible statement to be made.

श्री राजनारायण : सुनें क्या ? घर मंत्री जी कुछ नहीं बतला रहे है कि उन्होंने रिपोर्ट पढ़ी या नहीं। वह कहते हैं कि हमने थारोली नहीं पढ़ी ।

(Interruptions)

SHRI Y. B. CHAVAN: I do know what has happened to House, what has happened to hon. Members of this House. I must strongly protest against this.

SHRI RAINARAIN : "वारोली नहीं पढीं" What does it mean?

THE DEPUTY CHAIRMAN: Please take your seat. You must listen to the Home Minister.

SHRI RAJNARAIN: The Home evasive an-Minister is giving an swer.

THE DEPUTY CHAIRMAN: Please take your seat

श्री राजनारायण . मै ग्राप से ग्रर्ज करता हं कि इस देश के घर मंत्री को इस तरह मे देश को बरबाद नही करने दिया जायेगा । घर मंत्री महोदय स्वतः ग्रपनी बात को नही समझते है कि उनका क्या कर्त्तव्य ਨੈ ।

SHRI CHANDRA SHEKHAR (Uttar Pradesh): But no Member is authorised to make passing marks . . .

श्री राजनारायण : यह कोई तरीका है। तीन महीने से लोक सभा और राज्य सभा में यह प्रश्न उठाया जा रहा है ग्रौर ग्रभी तक घर मंत्री कहते हैं कि पढ़ा नहीं। तीन महीने का समय घर मंत्री को देने के बाद घर मंत्री कहते है कि हमने पढ़ा नहीं। व्हाट डज़ इट मीन ।

SHRI CHANDRA SHEKHAR: Madam Deputy Chairman, I am on a point of order . . .

SHRI RAJNARAIN: I am also on a point of order. Why did not the Home Minister read it? This is the auestion.

(Interruptions)

THE DEPUTY CHAIRMAN: Order, order.

SHRI CHANDRA SHEKHAR: I am on a point of order.

THE DEPUTY CHAIRMA: Mr. Tariq, please take your seat.

श्री राजनारायण : लीकेज हम्रा तो कैसे रपट गई। क्या होम मिनिस्टर ने खुद दी। होम मिनिस्टर ने मारी देश की पार्टियों को बदनाम करा दिया है और अब भी वे होम मिनिस्टर बन कर बैठे हुये है।

THE DEPUTY CHAIRMAN: I hope you know parliamentary practice.

SHRI RAJNARAIN: I know parliamentary practice more than anybody else here. I know parliamentary pratice. Is this parliamentary practice?

THE DEPUTY CHAIRMAN: Please take your seat. It is a matter of opinion. Let him give his answer. No interruptions.

SHRI RAJNARAIN: Three months have passed.

SHRI CHANDRA SHEKHAR: Mr. Murahari made a very pertinent point when he said that certain officers went for training to certain countries. 1 do not know whether they went for training or not. But [Shri Chandra Shekhar]

going for training to any other countary does not mean that they become agents of that country Many of our military officers are going to the UK (Interruption) I am on my legs. I request the Members . .

THE DEPUIY CHAIRMAN: You must be very brief. You cannot go on.

SHRI CHANDRA SHEKHAR: Once the Home Minister has categorically stated that no officer or no agency of the Government is a part of the CIA is it open to any Member to assert again and again that they are the agents of the CIA?

(Interruptions)

THE DEPUTY CHAIRMAN. Order, order Now, without interruptions please let the Home Minister speak

SHRI Y B CHAVAN I really do nct know what has happened to the hon Members Are we out to destroy the country, the Government and everything and say that IB is part of the CIA and this is part of that, etc? I think nothing would be left that way in this country Certainly, as Mr Chandra Shekhar has rightly anticipated it, when you have to build up a new type of organisation—the IB is an organication which looks to the internal intelligence as well as ternal intelligence—new techniques have to be built up Methods have to be learnt That is always done by a comparative study of the systems of other countries Naturally sometimes we have to send people for training to different countries is a different matter Therefore, does .t mean that our system becomes a part of somebody else's system? That is beside the point (Interruptions) 1 am not conceding

श्री राजनारायण माननीया, मै कहना बाहना ह कि ऐसा कोई विभाग नहीं है जहां सी॰ श्राई॰ ए॰ के खादमी न हो। श्रार श्राप कहेतो मै नाम भी गिनाना शुरू कर दूं। मै आपसे कहना चाहता हू कि राज्य मभा के मिचवालय मे भी सी० ग्राई० ए० वे भादमी है।

THE DEPUTY CHAIRMAN. Please 511 down

SHRI BHUPESH GUPTA I hope you know it

SHRI RAJNARAIN I can mention names

SHRI Y B CHAVAN Madam, it is very disturbing that when one is trying to make a point, he is disturbed. I am speaking on a very limited issue of this debate, about the report which has been submitted to us. As I have mentioned, the point is about leakage. If it is leakage of information.

SHRI Br.UPESH GUPTA You should know by now whether it is leakage or not

SHRI Y. B CHAVAN I will go into that .

(Interruptions)

SHRI AWADHESWAR PRASAD SINHA (Bihar). Three or four people disturb him.

SHRI BHUPESH GUPTA I am not disturbing him at all I wanted to know whether Mr Chavan has had a look at the report of the CBI or IB New, having read it, he got the impression that what has appeared in the New York Times is a case of leakage, however inaccurate or distorted it may be This is all that I want to know

SHRI Y. B. CHAVAN. As I said, I am certainly making efforts to find out. When I say that it is a different matter. Let us go back to how this enquiry had to be started. There was a discussion in both Houses and open made that foreign charges were money had played a very important role in the last general elections and normally it plays certainly a big role in our cultival and economic life as well. So, it was my colleague, the External Affairs Minister, who assured that some such enguiry be undertaken by the IB. The IBwas asked to go into this in the last few months and they have submitted a first report. As I said . .

SHRI BHUPESH GUPTA: Did they meet any political party?

श्री राजन। रायण . बहुत से लोगो से सिले हैं, इलाहाबाद में जा कर के मिले हैं।

SHRI Y. B. CHAVAN: I cannot say that. It would be very unfair no mention 'A', 'B', 'C' like that, because the character and nature the enquiries have been such that they get information from somewhere and sometimes they get information from the source. If I am to base my conclusions on those reports, I cannot base these reports on evidence that can be produced and that can be relied upon. Merely because it information coming from the source, it cannot be relied upon that way. After studying it, we will have to come to some broad conclusions about this matter. Certainly I am one with Mr. Bhupesh the hon. Member, Gupta, that we will have to find out the methods and modus operandi of this foreign money that is functioncertainly a very ing here. This is dangerous trend. It is certainly danger to our independence, to our democracy and other things. We will have to find out the methods take some decisions to stop it, to prevent it and to eradicate it. There is no doubt about it. That is the most important thing. Ultimately we will

have to study it and the broad conclusion I will share with this hon. House, not the report, but the conclusions certainly. Then certainly I will discuss it with hon Members opposite also

SHRI BHUPESH GUPTA: How?

SHRI Y. B. CHAVAN: After my conclusions. (Interruptions).

THE DEPUTY CHAIRMAN: He is studying it—he says.

SHRI BHUPESH GUPTA: He says he will give the conclusions, not the evidence. When all the parties are involved, how do I know that the Congress Party will not grind its own axe?

SHRI Y. B. CHAVAN: You say that when I do that. Do not merely anticipate it.

SHRI BHUPESH GUPTA: I do not say that you will do it, but this is the impression I get.

SHRI Y. B. CHAVAN: I cannot and I am not committing myself to submit the report that type of report before this hon. House. That itself we will have to think about when we proceed. This is all that I have to say.

(Hon. Members stood up)

THE DEPUTY CHAIRMAN: That will be enough. (Interruptions). (To Shri Bhupesh Gupta) You alone and no more,

SHRI BHUPESH GUPTA: I leave it in your hands and the House. Now, how long will the matter continue? All the parties stand maligned. Now, the Home Minister should clear the position. I have suggested let him come and show the report to you, so that the matter is settled.

THE DEPUTY CHAIRMAN: That suggestion has been made in the morning already.

THE DEPUTY CHAIRMAN: The House stands adjourned till 11 A M. tomorrow.

SHRI Y. B. CHAVAN: When I say these are all conjectures, I am really speaking clearing the political parties.

The House then adjourned at twenty minutes past six of the clock till eleven of the clock on Tuesday, the 20th June, 1967.